## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	Hearing	433( e)/ 433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. M. Mohamed Strahim 9845405248

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Counsel for petitioner is present. Registry has raised some objections. Petitioner to comply the objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)